

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
IA No. 344/JPR/2024
CP No. (IB)- 59/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

M/s Srinath Spinners Pvt. Ltd.

... Operational Creditor

Versus

M/s Modern Denim Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : V. Ravi Kumar, Adv.

For the Corporate Debtor : Aditya Vijay, Adv.

ORDER

Heard Mr. V. Ravi Kumar, Adv. appearing on behalf of the Petitioner. Mr. Aditya Vijay, Adv. appearing on behalf of the Respondent. Learned counsel for the Respondent was directed to file written submissions, if any, within 2 weeks on 26.02.2024. However, written submissions could not be filed within 2 weeks. Under instructions of this Bench, IA No. 344/JPR/2024 has been filed for seeking condonation of delay in filing reply. In the interest of justice, reply is taken on record. Learned counsel for the Respondent submits that arguing counsel Mr. Anuroop Singhvi is not available today. On his request, last opportunity is being given to argue this matter. List the matter on 13.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 08, 2024